

X

BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH: KOLKATA.

O.A. No. 193/2025/EZ

Soubhagya Patra ... Applicant

-Versus-

Odisha State Pollution Control Board & Ors.

... Respondents

**AFFIDAVIT FILED BY THE MINING OFFICER,
ON BEHALF OF DEPUTY DIRECTOR OF
MINES, CUTTACK CIRCLE, CUTTACK
(RESPONDENT NO. 2), PURSUANT TO ORDER
DATED 19.03.2026 OF THE HON'BLE
NATIONAL GREEN TRIBUNAL, EASTERN
ZONE BENCH, KOLKATA.**

I, Sri Aditya Acharya, aged about 31 years, S/o-Sri Arun Acharya, at present working as Mining Officer, Cuttack Circle, Cuttack, AT/P.O.- Jagatpur, Dist.- Cuttack, do hereby solemnly affirm and state as follows:

1. That, I have been duly authorized by Respondent No. 2 to the aforesaid original application, the Deputy Director of Mines, Cuttack Circle, Cuttack, to swear and file the present affidavit on her behalf.
2. That, I am well acquainted with the facts and circumstances of the case derived from the official records and am competent to swear this affidavit.



Satya Ranjan Pani
15/5/26
Satya Ranjan Pani, Advocate
Notary, Cuttack

Aditya Acharya
Aditya



X

3. That the Hon'ble Tribunal, vide its order dated 19.11.2025, constituted a Joint Committee to verify the factual position regarding the allegations of environmental clearance violations and illegal sand mining at the Balada Sand Quarry.
4. That this office has already provided all requisite factual information, minor mineral data, and statutory inputs pertaining to the said quarry directly to the constituted Joint Committee to assist in their field verification and report preparation.
5. That as the Joint Committee has investigated the matter and has been supplied with all relevant records from our end, the primary factual matrix is already before the designated authorities.
6. That, therefore, as the necessary details have already been furnished to the Joint Committee in the form of a Compliance Report, which has been brought on record by way of an Affidavit dated 24.02.2026 filed by O.P. No. 3, there is not much substantive information to be added independently by this office by way of a separate counter-affidavit at this current stage. Hence, deponent adopts the affidavit dated 24.02.2026 filed by O.P.3 in reply to the present Original Application.

Deputy Achariya

B. Das



Sarya Ranjan Pani
 Sarya Ranjan Pani, Advocate
 Notary, Cuttack

X

- 7. That any further specific inputs or technical responses required from this office will be submitted promptly upon receiving further specific instructions following the next hearing.
- 8. That the facts stated above are true to the best of my knowledge and belief based on official records.

Identified by *Aditya Acharya*
 DEPONENT *Mining Officer*
 Mining Officer, *Cuttack Circle, Cuttack*
 Cuttack Circle, Cuttack
B. Dash (On behalf of Respondent No. 2)

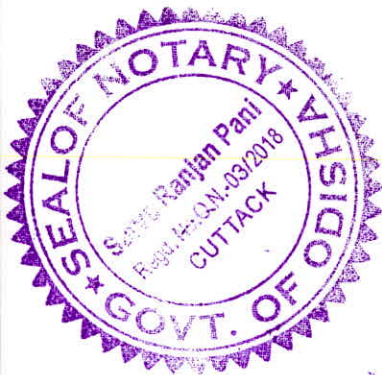
Addl. Standing Counsel

VERIFICATION

I, Sri Aditya Acharya, aged about 31 years, S/o- Sri Arun Acharya, at present working as Mining Officer, Cuttack Circle, Cuttack, AT/P.O.-Jagatpur, Dist.-Cuttack, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge as derived from official records that nothing material has been concealed therefrom.

Verified at Cuttack on this the ____ day of May, 2026.

Identified by *Aditya Acharya*
 DEPONENT *Mining Officer*
 Mining Officer, *Cuttack Circle, Cuttack*
 Addl. Standing Counsel *B. Dash*



Solemnly Sworn before me by *A. Acharya*
 being identified by *B. Dash* Advocate
 at Cuttack, dated *15/5/26*

Satya Ranjan Pani 15/5/26
 Satya Ranjan Pani, Advocate
 Notary, Cuttack

Satya Ranjan Pani 15/5/26
 Satya Ranjan Pani Notary, Cuttack